

FDA Bhavan, Kotla Road,
New Delhi-110 002

Dated, the ^{09th} July, 2019

Office Order

Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 - reg.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011 and in partial modification to order no. 5(6)/2017/CLA/Kolkata/RC/FSSAI dated 31st October, 2018 the undermentioned officer is hereby appointed as Designated Officer under Central Licensing for area of jurisdiction mentioned below with effect from 05.07.2019(FN) until further orders:-

| Sl. No. | Name of the Officer | Area of Jurisdiction |
|---------|---|--|
| 1 | Shri. Subburaj M, Deputy Director, Eastern Regional Office, FSSAI | States of West Bengal, Odisha, Bihar, Jharkhand, Sikkim, Chattisgarh and Andaman & Nicobar Island. |

2. The Designated Officer, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.


(Pawan Agarwal)
Chief Executive Officer

To,

1. Commissioners of Food Safety of all States/UTs
2. All Designated Officers/ Central Licensing Authority
3. CITO- For creating login credential in FLRS for Shri. Subburaj M and uploading the order on FSSAI Website
4. HR Division, FSSAI HQ.
5. Guard File of Regulatory Compliance Division

AS/KM

Uw
4/3

10/1